(b) if the answer to part (a) above be in the negative, whether Government propose to undertake such a review in the near future?

THE MINISTER OF ENERGY (SHRI A.B.A. GHANI KHAN CHAUDHURI): (a) Yes, Sir, The Government has constituted an Expert Committee under the Chairmanship of Member, Planning Commission to review the performance of certain public sector undertakings including the coal companies. Besides, the Department of Coal has also been reviewing internally the performance of undertakings under it with a view to identify the constraints affecting coal production and its distribution, industrial relations and other administrative problems and take necessary corrective measures.

(b) Does not arise.

# Structural changes in A.I.B. and Doordarshan

### \*15. SHRIMATI HAMIDA HABIBULLAH:

## SHRI MANUBHAI PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up a high level Com.mittee to suggest structural changes in the All India Radio and Doordarshan with a view to bringing about greater professionalism in the two organisations; and

(b) if so, what are the details m this regard?

THE MINISTER OP INFORMATION AND BROADCASTING (SHRI VASANT SATHE): (a) and (b) A proposal to set up an Advisory Committee to advise the Ministry, *inter alia*<sup>^</sup> on structural changes in the different media organisations under the Ministry of Information and Broadcasting, to bring about greater professional efficiency and improvement in the quality of performance of the media, is under consideration. The proposed Committee will also make suggestions about All India Radio' and Doordarshan. The term,; of reference of the Committee, its compo--sition, etc. are being finalised.

# निर्वाचन निधि

# \*16. श्री जगदीश प्रसाद माथुर : श्री हरी शंकर भाभडा :

रूपा विधि, न्याय म्रौर कम्पनी कार्य मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि मुख्य निर्वाचन ग्रायुक्त ने सरकार से सिफारिश की है कि ग्रागामी 5 वर्षों की ग्रवधि के दौरान लगभग 100 करों , रुपये की एक ऐसी निधि की व्यवस्था की जाए जिसमें से प्रत्याशियों ग्रौर पार्टियों को ग्रपने चुनाव ग्रभियान के लिए वित्तीय सहायता प्रदान की जा सके; ग्रार

(ख) यदि हां, तो उसका ब्यौरा क्या है ग्रौर सरकार ने इस सम्बन्ध में क्या कार्यवाही की है या करने का विचार रखती है ?

#### tfElection fuad

#### \*ie. SHRI JAGDISH PRASAD MATHUR: SHRI HARISHANKAR BHABHRA:

Will the Minister of LAW, JUSTICE' AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that the Chief Election Commissioner has recommended to Government that a fund of about Rs. 100 crores may be provided during the period of next five years whereby financial assistance could be provided to candidates and parties for their election campaign; and

(b) if so, what are details thereof and what action Government have taken or propose to take in this regard?]

t[] English translation.